NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 155/2016 RT No. 28/Chd/Pb./2017

Mohinder Singh

...Petitioner

Versus.

M/s Hemkund Bus Service Pvt. Ltd.

...Respondents

Present:

Mr. Raj Kaushik, Advocate for petitioner.

None for respondents.

Learned counsel for the petitioner seeks and is permitted to withdraw the instant petition with liberty to file fresh appropriate petition on the same cause of action.

(Justice R.P.Nagrath)

Member (Judicial)

(Deepá Krishan) Member(Technical)

April 03, 2017.